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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	M. K. PREETHA. for KSR & Co.	Counsel for Petitioners	M. K. Preetha.
2)	Sandeep Kumar B. Chib Vishnu	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed for time to file application under Sec.8 of Arbitration & Conciliation Act, 1996. Time is enlarged at request. Put up on 06.03.2018.

-scf-

(S VIJAYARAGHAVAN)
Member(Technical)

-scf-

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)